

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 19.11.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE**

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB)No.332/9/HDB/2020 |
| NAME OF THE COMPANY | P.L.Polymers Pvt Ltd |
| NAME OF THE PETITIONER(S) | Kamal Engineers and Contractors Pvt Ltd |
| NAME OF THE RESPONDENT(S) | P.L.Polymers Pvt Ltd |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

1. Matter taken up for hearing through video conference.
2. Mr. Prateek Gupta, Counsel for the Petitioner appeared through vide conference.
3. No representation on behalf of Respondent.
4. He is directed to issue notice to the Respondent for appearance and for making submissions and file proof of service of notice in the Registry.
5. Put up the matter on 15.12.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL